$\label{eq:Annexure-1} Annexure-1 \\ Name of the corporate debtor: Vikram Structures Pvt Ltd.,; Date of commencement of Liquidation 13-04-2023 ; List of stakeholders as$ 

## List of secured financial creditors

Sl.	me of creditor Details of claim received		Details of claim admitted						
No.									
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim			Details of Security interest	Amount covered by guarantee
							shed?		
	Tumkur Grain Merchants Co-op Bank Ltd	15-03-2022	25,78,51,326	25,64,45,091	secured	25,64,45,091		Real estate property	25,64,45,091
2	Essel Finance Advisors & Managers LLP	16-03-2022	37,92,04,315	37,66,05,382	secured	37,66,05,382	Yes	Share Pledge Agreement – Issued	37,66,05,382
3	Union bank of India, Chandralayout	16-03-2022	2,48,121	2,48,121	secured	2,48,121	Yes	Hyp of Car	2,48,121
4	Karnataka Bank, IFB Br	17-03-2022	4,32,42,271	4,32,42,271	secured	4,32,42,271	Yes	Real estate property	4,32,42,271
			68,05,46,033	67,65,40,865					

of 08-03-2024

## (Amount in ₹)

% share in total amount of claims admitted	t of conti-	Amount of any mutual dues, that may be set- off	rejected	Amount of claim under verifica- tion	
21.19	0	0	14,06,235	0	No claim received during liquidation. Claim received during CIRP has been considered
31.12	0	0	25,98,933	0	same as above
0.02	0	0	0	0	same as above
3.57	0	0	0	0	same as above
55.9			40,05,168		